

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CRI-53/2020)

Mr. Michael Neuschler Applicant.

Vs

State and anr. Respondents.

Shri K. Poulekar, Advocate for the applicant.

Shri G. Nagvenkar, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 5th October, 2020.

PC.

The learned Additional Public Prosecutor seeks time. Post the matter on 7.10.2020.

DAMA SESHADRI NAIDU, J.

vn*